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RBI/2017-18/84 DBR.No.Ret.BC.94/12.07.150/2017-18

November 09, 2017

All Scheduled Commercial Banks

Dear Sir/Madam,

Cessation of "Commonwealth Bank of Australia" as a banking company within the meaning of sub -section (2) of Section 36 (A) of Banking Regulation Act, 1949

We advise that the "Commonwealth Bank of Australia" has ceased to be a banking company within the meaning of the Banking Regulation Act, 1949 vide Notification DBR.IBD.No.2224/23.13.127/ 2017-18 dated September 05, 2017, and published in the Gazette of India (Part III - Section 4) dated October 28- November 03, 2017.

Yours faithfully

(M.G.Suprabhat)
Deputy General Manager